GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 209 TO BE ANSWERED ON 2ND DECEMBER, 2025

DOORSTEP DELIVERY OF PDS COMMODITIES

209 SHRI NIRANJAN BISHI:

Will the Minister of *Consumer Affairs*, *Food and Public Distribution* be pleased to state:

- (a) whether there is a plan to pilot doorstep delivery of PDS commodities in Odisha's remote forest and hill areas to reduce exclusion errors; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Public Distribution System (PDS) is now governed as per the provisions of the National Food Security Act, 2013 (NFSA). The PDS under the Act is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities including lifting of foodgrains from the designated depots, further transportation & handling within the State, delivery of foodgrains upto the door step of fair price shops only through authorised agencies, identification of beneficiaries, issuance of their ration cards and distribution of foodgrains to beneficiaries as per their entitlements through fair price shops rests with the State Government.
